

THE COURT OF CHIEF JUDICIAL MAGISTRATE/ SUB JUDGE

PULWAMA

Statement of Oldest Criminal Cases (5 TO 10 Years Old)

S.No	Date Of Institution	Title Of Case	FIR No & Offences	Stage Of Case	Next Date Of Hearing
1.	25.06.2007	Ms Kolan Vs. T.Anil	Complaint u/s 420	Witness	02.09.20
2.	23.04.2012	Mir Noor Ullah Vs Parvaiz	Complaint 138 N I act	Witness	21.08.20
3.	13.08.2013	State Vs Mohd Rafiq	142/13 u/s 239,337,304	Witness	05.09.20
4.	21.08.2013	State Vs Ashiq Rasool	08/13 u/s 307,341,323	Arguments	08.09.20
5.	03.12.2013	State Vs Zakir Ashraf	296/13 u/s 279,304-A	Arguments	01.09.20
6.	20.01.2014	State Vs Hilal Ahmad	23/13 u/s379,65-A	Witness	30.09.20
7.	11.11.2014	State Vs Mohd Rafiq	129/13 u/s 279	Witness	26.08.20
8.	30.12.2014	State Vs Tariq Ahmad	218/14 u/s379,498,34	Witness	13.10.20
9.	20.06.2014	State Vs Mohd Ismail Dar	119/13 u/s 147,448,323	Arguments	22.10.20
10.	17.12.2014	State Vs Mohd Ismail Dar	119/13 u/s 147,148,447	Arguments	22.10.20
11.	04.04.2011	Sate Vs Tufail Ahmad	111/13 u/s 341,333,454	Witness	10.09.20
12.	30.12.2014	State Vs Bilal Ahmad	178/14 u/s 279,304,337	Witness	26.08.20
13.	24.11.2014	State Vs Mushtaq Ahmad	193/14 u/s 147,341,354	Witness	26.08.20
14.	27.12.2014	State Vs Umer Kar	18/14 u/s 148,149,336	Witness	01.09.20
15.	12.12.2015	State Vs Saveer Ahmad	71/14 u/s 279,338,304	Witness	01.09.20
16.	05.07.2014	State Vs Abdul Gani Mir	51/14 u/s 341,354,34	Witness	20.10.20
17.	11.12.2014	State Vs Altaf Doie	45/14 u/s 379,65-A	Witness	05.09.20
18.	17.12.2014	State Vs Gh. Mohd Bhat	294/14 u/s 341,325	Witness	10.09.20
19.	02.02.2015	Bhojraj Vs Mst Hafeeza	Complaint	Witness	17.09.20
20.	13.05.2015	State Vs Mushtaq Mir	38/15 u/s 457,380	Argument	15.10.20